

(c) whether the Central Government has carried the necessary recommendations to UNESCO in this regard;

(d) if so, the details thereof and the time by which UNESCO would include that language in its records; and

(e) if not, the reasons therefor along with the reasons for keeping the request pending with the Central Government?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): (a) to (e) Yes, Sir. The Government of Karnataka has requested to various Ministries of Central Government for making recommendations for the inclusion of Kannada a classical language, in the records of the UNESCO. The Ministry of Culture has accordingly taken up the matter of inclusion of Kannada in records of UNESCO through permanent delegation of India to UNESCO wherein it was informed that UNESCO is not involved in recognition of Classical Languages.

Status of school education in States

*47. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the status of school education in various States during the last three years and the current year, year-wise and State-wise;

(b) whether the Ministry is satisfied with the performance of school education in the country;

(c) if not, what is the planning to improve the same;

(d) whether the Budget allocated for school education during 2018-19 is sufficient and if not, whether there is a need to enhance the same at the RE stage; and

(e) if so, the steps taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): (a) to (e) The Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) were under implementation since 2000-2001, 2009-10 and 1987-88 till 2017-18 for universalizing elementary education, secondary education and for providing infrastructural and institutional support to Government Teacher Education Institutions (TEIs) respectively, in the country. The schemes of SSA, RMSA and Teacher Education (TE) have been subsumed under an Integrated Centrally Sponsored Scheme for School Education-Samagra Shiksha which has been launched from 2018-19. The details showing the State and UT-wise details on cumulative sanctions

and achievements at elementary level and secondary level since inception are given in the Statement-I and II respectively (*See below*).

The details showing State/UT-wise details of Central share released and expenditure incurred under Sarva Shiksha Abhiyan (SSA)/Samagra Shiksha during the last three years and the current year are given in the Statement-III (*See below*).

The Annual Work Plan and budget (AWP&B) under the SSA/RMSA/Samagra Shiksha are prepared by the States and UTs based on their requirements and priority under different interventions including the requirement of additional classrooms. These plans are then appraised and approved/estimated in consultation with the States and UTs as per the programmatic and financial norms of the scheme and availability of budgetary resources.

To ensure effective utilization of funds under SSA/Samagra Shiksha, there is robust monitoring system in place to review the physical and financial progress of approved interventions through monthly/quarterly reports, annual audit by independent Chartered Accountants empanelled with the Comptroller and Auditor General (CAG) of India, a regular CAG audit, a system of concurrent financial reviews, as well as regular internal audit and regular Review Meetings with all States/UTs are held for monitoring the optimum utilization of funds.

Further, the National Council of Educational Research and Training (NCERT) conducts periodic national surveys of learning achievement of children in classes III, V, VIII and X. Four rounds of National Achievement Survey (NAS) have been conducted so far for class V and three rounds for classes III and VIII. These reveal improvement in learning achievement levels of pupils, in identified subjects from first round to fourth round. Further, a National Achievement Survey based on learning outcomes was conducted for Classes III, V and VIII on 13th November, 2017 with a sample frame upto district level to enable States/UTs to identify gaps in learning outcomes at district level and design strategies to address those gaps. The District Report Cards for the survey have been published and also shared with the Hon'ble Members of Parliament. The details showing State and UT-wise, Subject-wise achievements of students in per centage at elementary level are given in the Statement-IV (*See below*).

Similarly, NAS for Class X was conducted on 5th February, 2018. The details showing State and UT-wise, Subject-wise achievements of students in per centage at secondary level are given in the Statement-V (*See below*).

The Central Government has taken several initiatives to improve the status of education in the country as follows:—

1. In order to focus on quality education, the Central rules to the Right of Children to Free and Compulsory Education (RTE) Act have been amended

to include reference on class-wise, subject-wise Learning Outcomes. The Learning Outcomes for each class in Languages (Hindi, English and Urdu), Mathematics, Environmental Studies, Science and Social Science up to the elementary stage have, accordingly, been finalized and shared with all States and UTs. These serve as a guideline for States/UTs to ensure that all children acquire appropriate learning level.

2. Section 23(2) of the RTE Act has been amended to extend the period of in-service training for untrained elementary teachers to 31st March, 2019 in all the States and UTs including the States of Maharashtra, Uttar Pradesh and Bihar. As per the above amendment, all untrained in-service teachers working in Government, Government-aided, and Private un-aided schools should acquire minimum qualification as laid down by an academic authority, authorized by the Central Government, by 31st March, 2019. The National Institute of Open Schooling (NIOS) has been entrusted to conduct this training through ODL (Open Distance Learning) mode. The online D.El.Ed. course has been started from 3rd October, 2017. More than 13.7 lakh teachers have joined these courses.
3. Right of Children to Free and Compulsory Education (Amendment) Act, 2018 has been notified on 11th January, 2019. The said Act empowers the State Governments to take a decision as to whether to hold back a child in the 5th class or in the 8th class or in both classes, or not to hold back a child in any class till the completion of elementary education. The Act seeks to improve the learning levels of children and will lead to greater accountability and improvement in the quality of education.
4. Under Samagra Shiksha, support is given to State Governments and UT Administrations on several interventions to improve teaching standards, including *inter alia*; regular in-service teachers' training, induction training for newly recruited teachers, training on ICT Component, Inclusive Education, Gender Sensitization and Adolescent Education and remedial teaching for academically weaker students and for strengthening of teacher education institutions. Besides, Kasturba Gandhi Balika Vidyalayas (KGBVs) for girls belonging predominantly to the SC, ST, Other Backward Caste and minorities, are residential schools for furthering the goal of girls' education in educationally backward blocks of the country. Under Samagra Shiksha, provision has been made for upgradation of KGBVs upto senior secondary level. 1232 KGBVs have been upgraded to secondary and senior secondary level as per proposal/requirement of States and UTs during 2018-19.

5. Government of India has decided to participate in the Programme for International Students Assessment (PISA) to be conducted by the Organization for Economic Cooperation and Development (OECD) in 2021. PISA is a competency based assessment which unlike content-based assessment, measures the extent to which students have acquired key competencies that are essential for full participation in modern societies. Learnings from participation in PISA help to introduce competency based examination reforms in the school system and help move away from rote learning. The CBSE and NCERT are part of the process and activities leading to the actual test.
6. Rangotsav, an initiative of the Ministry towards experiential learning was held from 7th to 21st December, 2018 in schools, with participation of students, teachers and other stakeholders. It focused on creating a non-judgmental platform for the participants to explore and express their artistic minds through dance, music, theatre, painting craft making etc. The fortnight-long event promoted a joyful learning environment with no restriction on expression of different forms of arts. It included Kala Utsav, Band Competition and Role Play Competition.
7. Performance Grading Index (PGI): In order to objectively evaluate the performance of the school education system in the States and UTs, the MHRD has designed a matrix with 70 indicators to grade all States and UTs. The indicators have been chosen after detailed stakeholder consultations and the information on these indicators is drawn from the inputs provided by the respective States and UTs. This grading system will assist the States and UTs to identify gap and design appropriate interventions to bridge them.
8. UDISE+ (UDISE plus): Timely and accurate data is the basis of sound and effective planning and decision making. Towards this end, the establishment of a well-functioning and sustainable Educational Management Information System is of utmost importance today. Therefore from 2018-19, it has been decided to launch the UDISE+ (*i.e.* UDISE plus application, so that it becomes an effective tool for decision making. The entire system will be online and will gradually move towards collecting real time data.
9. Project DIKSHA : In order to provide supplementary learning material for students and for upgrading the skills of teachers, MHRD has developed a dedicated Digital Infrastructure for Knowledge Sharing (DIKSHA) platform. High quality e-learning material both for students and teachers are being uploaded by Ministry and States/UTs on this portal. This is expected to

substantially augment the knowledge base of the students and technical skills of teachers at no additional cost.

10. The Central Board of Secondary Education (CBSE) has undertaken various examination reforms for 2019 examination to promote competencies and quality of learning including:—

- (i) Change in design of question papers with nearly 33% increase in internal choice in all major subjects for classes X and XII and introduction of objective type questions.
- (ii) In order to promote life skills and value education, CBSE has integrated health and physical education with academics, as every school has to provide one period per day for sports.
- (iii) The marking scheme has been changed to give priority to creative, correct and relevant answers given by students other than the ones mentioned in the marking scheme.
- (iv) More than 1 lakh teachers of CBSE affiliated schools have been trained for classroom learning, life skills, sports mainstreaming etc.

11. **Curriculum Review**

The National Council Educational Research and Training (NCERT) has undertaken review of Syllabi and Textbooks developed by the NCERT as a follow up of the National Curriculum Framework-2005 in 2017-18. All the textbooks of NCERT developed as a follow-up of the NCF-2005 have been reviewed for updating. A portal for teachers' suggestions on the NCERT textbooks was created. Suggestions received from teachers were analysed and incorporated if found appropriate in this review. NCERT is printing good quality textbooks at an affordable cost. Accordingly, NCERT printed 4.15 crore textbooks for the academic session 2014-15, which has been increased to 5.91 crore textbooks for academic session 2018-19.

Statement-I

The details showing cumulative physical progress of school infrastructures for elementary schools under Samagra Shiksha

Sl. No.	State	Primary School		Upper Primary School	
		Target	Achievement	Target	Achievement
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	8	6	0	0
2.	Andhra Pradesh	3408	3408	1047	1045
3.	Arunachal Pradesh	1833	1833	540	540
4.	Assam	11012	10939	1192	1192
5.	Bihar	18797	15053	544	532
6.	Chandigarh	27	25	10	10
7.	Chhattisgarh	10632	10081	8807	8512
8.	Dadra and Nagar Haveli	60	60	0	0
9.	Daman and Diu	8	8	6	4
10.	Delhi	13	13	0	0
11.	Goa	0	0	0	0
12.	Gujarat	835	835	0	0
13.	Haryana	1019	967	1389	1326
14.	Himachal Pradesh	96	89	44	23
15.	Jammu and Kashmir	10651	9411	1174	1038
16.	Jharkhand	19448	19210	10224	10004
17.	Karnataka	3740	3738	16	11
18.	Kerala	538	534	54	42
19.	Lakshadweep	7	1	2	1
20.	Madhya Pradesh	28055	26784	20120	19466
21.	Maharashtra	12981	12981	5052	5052
22.	Manipur	1032	728	328	119
23.	Meghalaya	2834	2744	1330	1243
24.	Mizoram	803	699	646	614
25.	Nagaland	447	410	545	532
26.	Odisha	10379	9792	9242	9056

1	2	3	4	5	6
27.	Puducherry	5	4	2	2
28.	Punjab	678	579	859	857
29.	Rajasthan	6888	6751	3212	3165
30.	Sikkim	56	56	59	59
31.	Tamil Nadu	2740	2740	5804	5803
32.	Telangana	4600	4600	913	913
33.	Tripura	1406	1406	636	618
34.	Uttar Pradesh	31729	31394	30880	30588
35.	Uttarakhand	3521	2619	2232	1751
36.	West Bengal	10682	7390	4870	3376
TOTAL ELEMENTARY		200968	187888	111779	107494

Sl. No.	State	Additional Classrooms		Drinking Water	
		Target	Achievement	Target	Achievement
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	294	253	83	83
2.	Andhra Pradesh	70204	69795	7143	6895
3.	Arunachal Pradesh	5439	5406	1891	1891
4.	Assam	72504	70101	788	788
5.	Bihar	297984	276183	25711	25324
6.	Chandigarh	304	177	0	0
7.	Chhattisgarh	51309	48340	3666	3637
8.	Dadra and Nagar Haveli	678	510	91	91
9.	Daman and Diu	114	79	80	80
10.	Delhi	3039	2556	68	68
11.	Goa	227	173	637	637
12.	Gujarat	76423	74393	5089	5089
13.	Haryana	30111	29516	6117	5442
14.	Himachal Pradesh	11494	11397	2491	2480
15.	Jammu and Kashmir	24867	19598	2745	2226
16.	Jharkhand	108401	105116	7329	7329

1	2	3	4	5	6
17.	Karnataka	57279	56960	22861	22861
18.	Kerala	8546	8484	10682	10338
19.	Lakshadweep	25	19	30	5
20.	Madhya Pradesh	127309	119123	18723	18669
21.	Maharashtra	80459	78301	8407	7586
22.	Manipur	3592	3140	746	667
23.	Meghalaya	7666	7306	2991	2991
24.	Mizoram	2019	1979	1770	1770
25.	Nagaland	4776	4770	1789	1789
26.	Odisha	77039	74379	7343	7204
27.	Puducherry	506	497	345	345
28.	Punjab	31209	28142	17737	17737
29.	Rajasthan	95523	93561	23283	23283
30.	Sikkim	605	604	660	654
31.	Tamil Nadu	38707	38647	17330	17330
32.	Telangana	38865	38757	7082	6747
33.	Tripura	5894	5804	1207	1207
34.	Uttar Pradesh	314718	312486	15315	14548
35.	Uttarakhand	9264	8786	6295	6160
36.	West Bengal	232296	213114	12039	10005
TOTAL ELEMENTARY		1889689	1808452	240564	233956

Sl. No.	State	Boys Toilets		Separate Girls Toilets	
		Target	Achievement	Target	Achievement
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	91	91	0	0
2.	Andhra Pradesh	15336	15227	18525	18408
3.	Arunachal Pradesh	2072	2072	3322	3322
4.	Assam	17414	15238	41840	41508
5.	Bihar	46750	46645	36296	36181
6.	Chandigarh	12	12	0	0

1	2	3	4	5	6
7.	Chhattisgarh	11192	10468	35454	32183
8.	Dadra and Nagar Haveli	75	75	258	258
9.	Daman and Diu	53	53	27	27
10.	Delhi	667	637	724	613
11.	Goa	611	606	644	635
12.	Gujarat	20809	20540	18877	18355
13.	Haryana	8061	7922	11812	11733
14.	Himachal Pradesh	4672	4670	9982	9976
15.	Jammu and Kashmir	9174	4540	18264	18075
16.	Jharkhand	8239	8239	16568	16568
17.	Karnataka	27520	24640	24818	24683
18.	Kerala	12368	12032	7903	7662
19.	Lakshadweep	30	9	10	9
20.	Madhya Pradesh	31484	30767	62747	61176
21.	Maharashtra	12443	11812	23215	22734
22.	Manipur	1368	1359	4209	4209
23.	Meghalaya	4378	4378	5295	5295
24.	Mizoram	3642	3633	3329	3323
25.	Nagaland	2392	2392	2394	2394
26.	Odisha	15070	13079	49915	48033
27.	Puducherry	312	312	132	132
28.	Punjab	18501	18501	6352	6172
29.	Rajasthan	34235	34235	9962	9962
30.	Sikkim	886	866	608	598
31.	Tamil Nadu	24808	24580	24313	24040
32.	Telangana	13790	10631	12216	12216
33.	Tripura	1451	1449	3745	3744
34.	Uttar Pradesh	21105	17918	12856	11306
35.	Uttarakhand	4903	4830	16001	15735
36.	West Bengal	23437	22399	39785	38,945
TOTAL ELEMENTARY		399351	376857	522398	510210

Statement-II

The details showing the State and UT-wise details on cumulative sanctions and the achievements at secondary level

Sl. No.	States and UTs	New School		Schools approved for Strengthening	Completed School	ACR		Science Lab		Computer Room		Library		Art/Craft/Culture room		Toilet Block		Drinking water Facilities	
		Sanc.	Compt.			Sanc.	Compl.	Sanc.	Compl.	Sanc.	Compl.	Sanc.	Compl.	Sanc.	Compl.	Sanc.	Compl.	Sanc.	Compl.
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1.	Andaman and Nicobar Islands	0	0	13	1	3	0	12	2	7	1	4	0	4	0	0	0	0	0
2.	Arunachal Pradesh	84	33	219	191	444	352	152	151	182	181	159	152	177	169	76	76	25	24
3.	Assam	12	0	2318	1142	2383	2073	2157	1035	1800	889	1019	867	224	92	730	599	206	141
4.	Andhra Pradesh	96	0	3207	1872	5182	3520	2474	1656	2015	1545	2825	1811	2879	1710	2113	1430	1399	1232
5.	Bihar	1153	551	1618	412	3185	0	638	26	37	0	298	0	1099	70	653	616	0	0
6.	Chhattisgarh	1471	1333	1640	1626	3420	3264	1725	1407	1508	1488	1789	1469	1895	1576	1498	1311	948	938
7.	Chandigarh	2	1	11	1	19	0	1	0	0	0	4	0	0	0	4	0	4	0
8.	Daman and Diu	3	2	11	9	10	9	1	1	2	1	4	3	11	10	2	2	0	0
9.	Dadra and Nagar Haveli	0	0	8	6	23	20	6	5	3	3	5	4	8	6	2	0	0	0
10.	Delhi	0	0	30	4	0	0	6	0	8	0	6	0	25	0	53	0	0	0
11.	Goa	0	0	74	74	0	0	0	0	0	0	0	0	0	0	73	73	74	74
12.	Gujarat	537	204	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13.	Haryana	56	5	2841	1289	1433	785	1327	665	1806	899	1883	951	2624	1282	244	138	54	11
14.	Himachal Pradesh	176	115	1061	844	853	763	590	426	484	378	710	521	997	797	363	363	349	349
15.	Jammu and Kashmir	648	348	533	256	310	82	261	59	315	77	308	73	322	78	478	254	373	218

Written Answers to

[7 February, 2019]

Starred Questions

29

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
16.	Jharkhand	1032	542	856	240	2228	158	394	206	603	398	511	292	605	387	658	319	176	113
17.	Karnataka	413	203	1781	1099	3115	2209	1598	1215	631	501	1668	1253	1725	1300	1257	643	1082	557
18.	Kerala	112	45	949	19	553	0	547	0	351	0	423	0	890	0	588	19	218	1
19.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20.	Madhya Pradesh	1858	1257	4152	3459	8395	7859	2961	2813	1533	971	3584	3358	3891	3640	3549	2874	2568	2441
21.	Maharashtra	0	0	425	293	731	447	207	146	42	10	81	16	146	35	136	0	1	0
22.	Meghalaya	73	0	37	7	47	21	16	12	14	7	16	14	30	19	19	4	16	15
23.	Manipur	182	136	226	212	230	122	171	117	160	119	94	68	212	163	229	212	215	164
24.	Mizoram	92	87	199	198	288	281	187	186	199	198	195	195	198	197	155	154	140	139
25.	Nagaland	168	125	71	40	100	63	56	28	67	46	82	49	82	41	41	2	41	20
26.	Odisha	874	593	2249	1686	3048	2247	1996	1558	1257	947	1920	1489	1259	935	933	770	865	790
27.	Punjab	318	258	3044	2237	1433	1277	1401	1145	0	0	2311	1868	2952	2257	1286	1273	914	914
28.	Puducherry	9	3	40	17	22	15	38	20	36	19	38	20	38	20	19	5	16	0
29.	Rajasthan	340	173	4507	4252	6370	4102	4491	3509	3839	2920	3198	2094	5049	3844	1180	1080	187	147
30.	Sikkim	18	0	171	120	100	86	75	56	62	50	116	94	144	114	67	65	50	46
31.	Tamil Nadu	1115	1080	935	852	2084	1897	804	707	69	28	87	31	113	29	1297	968	213	213
32.	Telangana	8	0	2419	1849	4022	3417	1950	1560	1817	1489	2274	1775	2272	1739	1753	651	1116	1028
33.	Tripura	116	83	318	159	452	203	269	133	234	133	268	128	249	125	259	167	219	167
34.	Uttar Pradesh	1486	1109	499	408	937	812	102	74	143	125	300	255	355	308	158	78	83	31
35.	Uttarakhand	280	221	829	553	732	514	384	234	440	278	523	298	536	314	400	313	324	279
36.	West Bengal	7	0	457	106	1626	312	417	102	211	60	135	21	408	98	130	15	16	4
TOTAL		12739	8507	37748	25533	53778	36910	27414	19254	19875	13761	26838	19169	31419	21355	20403	14474	11892	10056

Statement-III

The details showing State/UT-wise details of Central share released and expenditure incurred under Sarva Shiksha Abhiyan (SSA)/ Samagra Shiksha during 2015-16 to 2017-18 under SSA and current year

Sl. No.	State	2015-16		2016-17		2017-18		2018-19 (Samagra Shiksha)	
		Central Share released	Expenditure	Central Share released	Expenditure	Central Share released	Expenditure	Central Share released	Expenditure
1	2	3	4	5	6	7	8	9	10
1.	Andaman and Nicobar Islands	359.46	696.75	479.14	831.90	1945.53	1251.03	1399.22	808.62
2.	Andhra Pradesh	66810.81	161051.54	63302.18	122115.26	70431.00	94919.79	85796.82	96688.63
3.	Arunachal Pradesh	18179.44	29271.33	19956.64	30445.19	23022.07	34987.92	19426.93	13372.87
4.	Assam	100464.64	116527.23	87652.30	106131.38	123584.00	138517.86	107084.99	109874.48
5.	Bihar	251557.33	576225.94	270688.44	638367.43	255797.00	763107.95	221950.59	258672.75
6.	Chandigarh	3521.81	5767.69	3333.55	5673.19	9265.50	7528.56	5436.86	6222.36
7.	Chhattisgarh	62219.70	147751.88	59262.77	170229.54	67477.00	160100.00	54063.16	107545.19
8.	Dadra and Nagar Haveli	594.91	1694.87	1068.38	1974.23	5476.54	6056.80	2634.94	1233.54
9.	Daman and Diu	78.38	374.01	300.00	230.50	1038.57	853.78	422.87	405.21
10.	Delhi	7293.80	10328.59	8306.19	11439.95	10976.90	16056.56	12509.44	16273.38
11.	Goa	813.58	1585.81	869.11	1791.08	862.60	2188.60	967.92	1704.72

1	2	3	4	5	6	7	8	9	10
12.	Gujarat	61563.82	182493.43	77740.50	118412.76	65046.00	111952.09	32278.36	87255.33
13.	Haryana	34501.21	52916.29	32000.88	68265.36	36355.00	71296.29	57841.95	35071.99
14.	Himachal Pradesh	12139.13	32526.67	12825.46	30704.71	30874.00	29895.16	30349.43	29783.9
15.	Jammu and Kashmir	129980.55	182893.46	107250.05	125783.94	153797.98	234513.73	115170.68	115605.17
16.	Jharkhand	55863.31	135591.04	50945.73	131992.15	58984.54	116924.18	67640.46	92615.82
17.	Karnataka	41759.33	119636.52	54495.50	128686.02	54881.99	161776.40	52835.89	107848.7
18.	Kerala	12858.86	25832.72	11316.74	32147.72	13680.00	44203.09	18812.94	21817.11
19.	Lakshadweep	139.87	235.30	239.87	250.99	406.52	393.51	212.93	178.69
20.	Madhya Pradesh	160197.85	212603.60	154455.09	266913.52	173814.00	278913.36	166585.31	237902.44
21.	Maharashtra	41225.28	84734.46	60369.65	192206.91	64232.00	226473.17	62288.67	80689.74
22.	Manipur	18355.46	15031.94	4405.31	14384.23	18377.00	20806.32	16588.44	14403.65
23.	Meghalaya	16626.96	21003.75	20067.00	23522.18	33579.50	29152.24	13417.79	18662.73
24.	Mizoram	9437.51	14382.25	10934.31	12664.43	12000.33	12883.11	8832.09	8859.71
25.	Nagaland	8739.53	15943.80	10725.34	17000.91	11717.00	11229.79	12845.48	10087.42
26.	Odisha	82081.65	134883.34	70423.00	156377.33	86612.00	186883.65	83518.08	66414.24
27.	Puducherry	583.14	561.18	304.68	577.38	622.73	748.98	614.52	1249.4
28.	Punjab	30003.82	65592.85	30002.69	60009.64	31665.00	54084.88	44243.52	24643.2
29.	Rajasthan	193462.09	425030.13	182578.48	453491.19	198973.00	726452.68	252292.83	311584.3

30.	Sikkim	4054.36	5163.87	3479.24	5015.36	5684.35	6682.54	4649.71	4827.66
31.	Tamil Nadu	82111.73	141320.18	82111.30	138620.06	86644.00	144594.98	124607.57	123912.76
32.	Telangana	21776.01	68807.25	41776.09	124582.92	44244.72	74259.25	61981.79	23637.31
33.	Tripura	16956.97	19667.41	19190.95	19965.83	20220.38	26301.57	14599.32	24122.21
34.	Uttar Pradesh	505434.30	1205725.47	505433.99	1458836.03	424980.68	645175.27	312580	457993
35.	Uttarakhand	22588.40	38131.67	25268.98	42238.11	62499.00	71989.57	39237.63	24661.3
36.	West Bengal	84679.41	170734.26	82185.32	173945.60	89657.00	164908.86	72181.86	100007.6
TOTAL		2159014.41	4422718.48	2165744.85	4885824.93	2349425.43	4678063.52	2177900.98	2636637.15

Note: Expenditure shown above is against receipts from Central release, State Share release, Finance Commission Award and Miscellaneous incomes, if any.

Statement-IV

*The details showing States and UT-wise, Subject-wise achievements
of students in per centage at elementary level*

Sl. No.	State and UT	Class III			Class V			Class VIII			
		EVS	Lang.	Math	EVS	Lang.	Math	Lang.	Math	Science	Social Science
1	2	3	4	5	6	7	8	9	10	11	12
	India	65	68	64	57	58	53	57	42	44	44
1.	Andaman and Nicobar Islands	62	62	62	54	53	49	50	34	36	36
2.	Arunachal Pradesh	48	51	49	43	43	39	44	33	34	36
3.	Andhra Pradesh	73	79	74	64	67	64	58	50	48	49
4.	Assam	69	72	70	64	60	61	54	49	50	51
5.	Bihar	63	67	63	58	57	52	58	45	44	47
6.	Chandigarh	74	75	71	68	69	64	61	46	52	53
7.	Chhattisgarh	62	65	60	53	55	47	56	36	44	45
8.	Dadra and Nagar Haveli	67	71	66	63	64	59	60	45	50	53
9.	Daman and Diu	61	66	57	47	50	43	53	32	34	35
10.	Delhi	55	58	54	49	52	44	55	32	34	36
11.	Goa	64	66	59	48	53	46	60	34	38	37
12.	Gujarat	68	71	65	58	59	57	64	47	52	54
13.	Haryana	61	65	58	52	55	46	57	37	42	42
14.	Himachal Pradesh	64	69	63	56	61	49	59	35	43	43
15.	Jammu and Kashmir	58	64	62	55	54	54	43	37	38	34
16.	Jharkhand	66	70	66	64	61	56	61	51	53	54
17.	Karnataka	74	78	75	68	71	67	63	51	53	51
18.	Kerala	76	72	72	65	69	63	63	50	42	36
19.	Lakshadweep	54	56	58	45	51	46	49	33	32	30
20.	Madhya Pradesh	65	70	62	56	56	48	55	40	43	44
21.	Maharashtra	69	70	65	56	61	52	63	40	40	42

1	2	3	4	5	6	7	8	9	10	11	12
22.	Manipur	70	71	68	61	59	56	52	42	43	42
23.	Meghalaya	60	62	57	47	47	42	49	34	36	38
24.	Mizoram	70	69	61	52	50	44	45	36	33	33
25.	Nagaland	64	67	64	51	52	46	45	32	35	37
26.	Odisha	60	64	62	56	51	55	53	44	44	41
27.	Puducherry	59	59	62	52	51	51	46	31	31	29
28.	Punjab	57	63	56	51	50	43	54	31	37	35
29.	Rajasthan	73	77	72	70	69	65	67	57	62	63
30.	Sikkim	55	60	55	45	50	42	51	30	38	38
31.	Tamil Nadu	66	62	62	52	58	49	57	35	36	33
32.	Tripura	65	67	61	57	57	51	54	38	41	38
33.	Telangana	67	68	69	54	57	56	53	37	38	40
34.	Uttar Pradesh	56	58	59	53	50	49	53	40	42	42
35.	Uttarakhand	70	72	67	62	64	58	59	40	47	48
36.	West Bengal	71	75	71	54	56	48	55	39	41	38

Source: <http://ncert.nic.in>.

Statement-V

The details showing State and UT-wise, Subject-wise achievements of students in per centage at secondary level

State	English	Mathematics	Science	Social Science	MIL*
1	2	3	4	5	6
India	36	34	34	39	49
Jammu and Kashmir	34	28	31	34	31
Himachal Pradesh	32	30	31	38	51
Punjab	37	33	35	38	49
Chandigarh	40	36	38	42	56
Uttarakhand	33	35	34	41	52
Haryana	32	31	32	38	50
Delhi	42	38	39	46	59
Rajasthan	37	38	38	44	57

1	2	3	4	5	6
Uttar Pradesh	-	-	-	-	-
Bihar	29	36	31	37	41
Sikkim	42	28	35	42	38
Arunachal Pradesh	42	29	33	39	39
Nagaland	54	30	33	43	
Manipur	48	31	35	40	33
Mizoram	45	32	32	36	59
Tripura	31	31	32	36	37
Meghalaya	41	28	31	37	
Assam	41	39	37	40	52
West Bengal	-	-	-	-	-
Jharkhand	32	32	31	39	45
Odisha	36	38	35	37	50
Chhattisgarh	30	30	32	38	50
Madhya Pradesh	30	31	31	36	49
Gujarat	32	32	33	38	48
Daman and Diu	35	32	32	34	43
Dadra and Nagar Haveli	31	28	30	35	41
Maharashtra	37	33	34	40	49
Andhra Pradesh	43	41	41	43	43
Karnataka	42	38	38	45	55
Goa	52	33	39	43	48
Lakshadweep	32	29	32	37	-
Kerala	40	33	35	41	55
Tamil Nadu	36	31	34	39	47
Puducherry	39	31	34	37	46
Andaman and Nicobar Islands	40	34	36	40	47
Telangana	38	34	37	39	47

* Modern Indian Language (MIL).